

ITEM NO.109
(part-heard)

COURT NO.4

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 1053/2016

NARESH KUMAR @ NITU

Appellant(s)

VERSUS

THE STATE OF HIMACHAL PRADESH

Respondent(s)

(AT 2:00 pm)

Date : 19-07-2017 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE NAVIN SINHA

For Appellant(s) Mr. Rishi Malhotra, AOR

For Respondent(s) Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Rishi Malhotra, learned counsel appearing for the
appellant and Mr. Varinder Kumar Sharma, learned counsel appearing
for the respondent-State of Himachal Pradesh.

Arguments concluded.

Judgment reserved.

(R. NATARAJAN)
COURT MASTER

(RAJINDER KAUR)
COURT MASTER

Books cited:-

(2014) 5 SCC 154
(2014) 5 SCC 345